SHRI SIKANDAR BAKHT: About the earlier part i might say that the Chief Minister uf West Bengal did make the position clear but he diJ so very late in the day when the mischief had already been committed by one of their Ministers earlier. The Chief Minister's statement came vevy late in the day but the Mischief had been done and unfortunately the desertion had already started. About the second part, it is true ... (Interruptions). There are two parts. One is the rehabilitation part. The other is whether the Dandakaranya irrigation project is being gone through. It was definitely going at a snail's pace. Things were conceived somewhere in i'658 and in 1964 they started at a snail's pace. I must say that the irrigation scheme was moving at a very slow pace and I can assure this House and the hon. Member that we have expedited and accelerated the pace of that irrigation scheme we hope that everything will be and complete by 1982-83.

SHRI VISWANATHA MEN ON: What about the Estimate Committee's report?

(Interruptions)

SHRI JAHARLAL BANERJEE: Does the hon. Minister know that the report of the three MPs. deputed by the ruling party has been made public yesterday in a press conference?

SHRI SIKANDAR BAKHT: Yes, Sir. I know that.

SHRI **JAHARLAL** BANERJEE: Therefore, there is no reason...

(Interruptions)

SHRI JAG JIT SINGH ANAND: Then he is misleading the House by saying that he does not know the salient features.

SHRI SIKANDAR BAKHT: I have read a newspaper report. The formal mention of it has to come from the Janata Parliamentary Party after ihey have considered it. That is what | have been saying.

SHRI J AG JIT SINGH ANAND: Nov he has been caught.

(Interruptions)

MR. CHAIRMAN: Now you need not reply.

Distribution of wheat and rite 1° States under the "Food tor Work" programme

*22. SHRI BHABANI CHARAN PATTANAYAK:f SHRI BHAIRAB CHANDRA MAHANTI: SHRI DHANESWAR MAJHI:

Will the Minister of AGRICULTLRE AND IRRIGATION be pleased to sxate:

- (a) what was the quantum of wheat and rice given to each State during the year 1978-79 under the 'Food for Work' programme and at what rates;
- (b) what is the number of persons benefited by the scheme and what is the number of employment days re sulted State-wise; and
- (c) what are the types of work exe cuted through this programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU FRA-TAp SINGH): (a) Statement-I indicating the quantities of wheat and rice given to each State during the year 1978-79 under 'Food for Work' Programme is laid on the Table of the House. Foodgrains under the programme are given free to the State Governments.

- tb) Statem'ent-II indicating the number of mandays of employment generated State-wise and number of the persons likely to be benefited by the scheme upto 30th September, 1978 is also laid on the Table of the House.
- (c) A list indicating the types of works executed through the programme is also laid on the Table of the House. (Statement-Ill).

The question was actually asked on the floor of the House by Shri 3ha-bani Charan Pattanayak.

Statement I

	State										Quantity released (M.T.)	
											Wheat	Rice
1.	Andhra Pr	adesl	1							- <u>-</u>	61,000	65,000
2.	Assam										5,000	5,000
3.	Bihar										2,00,000	
4.	Gujarat										15,000	
5.	Haryana										20,000	
6.	Jammu an	d Ka	shmir								3,000	3,000
7.	Karnataka										7,000	∫ 8,000
8.	Himachal	Prad	csh								1,500	
9.	Kerala										13,000	13,000
ıo.	Madhya P	rades	h								1,02,000	25,000
1,1.	Maharasht	ra									35,000	5,000
12.	Nagaland										75°	75°
13.	Orissa										1,54,000	49,000
14.	Punjab								`.		32,000	
15.	Rajasthan										2,61,000	
16.	Tripura										6,000	2,500
17.	Uttar Prac	icsh									1,25,500	10,500
18.	West Beng	al									1,50,000	
19.	Mizoram										1,200	
											11,92,950	1,86,250

Note (1). Issue price of wheat was Rs. 125 per quintal prior to 1-12-1978 and Rs. 130 per quintal, thereafter. In case of rice the issue price is Rs. 135 per quintal for coarse (short bold) and Rs. 150 per quintal for medium (long bold).

Nors (2). Rates for calculating additionality of expenditure over and above the existing provision in the State budget are Rs. 10 less than the rates indicated in Note (1) above.

Statement II

Entity next generated under "Food for work" programme during the year 1978-79

i.	State	• -					,	_		generated to	Persons likely te benefited
			=		: -	-		1 = -	((in lakh mandays) 1978-79 (upto 30-9-1978)	(in lakhs) (Nos.)
Ι,	Andhra Prad	esh							٠.	49.392	1.646
2.	Assam .									NR	NR
3.	Bihar .									77.720	2·590
4.	Gujarat .				•,					37.760	1.258
5.	Haryana .								٠.	NR	NR
6.	Himachal Pr	ad es h	11 ·	٠.						1 · 205	0.040
7.	Krnataka .		:.							o·868	0.038
8.	Kerala .	•	•	•						24.993	0.833
9.	Madhya Prae	đesh								NR	NR
10.	Maharashtra			٠.						* 28' 100	0.624
11.	Orissa .				٠.			٠.		175 640	5·85 5
12.	Punjab .									9. (2)	0.302
13.	Rajasthan .						÷.	· *;		53· 7 60	1.792
ι4.	Tripura .									NR	NR
15.	Uttar Prados	h	,	•						27.953	0.931
16.	West Bengal		٠.			•.				67-650	2.255
17.	Mizoram .					•				0.011	0.003
٠								ي. در		554.203	18.160

[&]quot;Relates till the period ending 31-12-1978.

N. R.: Reports not received.

[©]Each person employed on the works und»r the programme in different areas got work for 30 diys and ox. daring the period from 1-4-78 to 30-9-78 at an average and in case of Maharashtra @45 day3 upto 31-12-

Statement III

Nature of scheme being implemented under "Food for Work" programme

- (i) Major, medium and minor irrigation works;
- (ii) Flood protection drainage and antiwater logging works;
- (iii) Soil and water conservation, land reclamation:
- (iv) Afforestation and social forestry works on Government and community lands including lands belonging to local bodies like panchayats etc. roads side plantation, plantations along canal banks and on waste lands on sides of raiiway lines etc.
- (v) Construction of intermediate and main drains field channels, la'nd levelling etc. in the command areas of irrigation projects; cleaning a'nd desil-ting of water courses etc.
- (vi) Roads including State highways; widening and strengtheniving of forest roads and canal service roads for throwing them for public use;
- (vii) School buildings, panchayat ghars, community centres, drinking water wells belonging to Government and local bodies including panchayat or the community in rural areas provided provision for expenditure on such schemes is reflected in the State budget;
- (viii) Providing a village pond or repairs thereto or deepening and rejuvenation of an existing tank for providing water for human use or for cattle or for developing irrigation and fisheries etc.

SHRI BHABANI CHARAN PATTA-NAYAK: May I know, Sir, what is the total amount so far spent for this purpose and what is the future programme of the Government and what will be the amount to be spent? Secondly, I want to know whether the Government has any information regarding harassment by the FCI officers to the people at the time of deli-

very of the foodgrains and, if so, 1 whether the Government is going to take any action

SHRI BHANU PRATAP SINGH: Sir. the total utilisation of foodgrains under this scheme during the year 1978-79 13,78,000 tonnes. As regards the future, we have taken a tentative decision that we would allocate out of 1.5 million tonnes. During the coming rainy season the valuation of the works will be done and f.fler that if the results are found to be satisfactory, then perhaps we may consider increasing the total quantify of foodgrains to be utilised for ihis scheme. As regards the harassment by the FCI staff, I would like to inform the House that all the State Governments have been authorised to cheek the quality of foodgrains before taking deliveries. In fact, they have been asked to send a joint inspection team to check the quality before taking delivery of the stocks. We have not received any complaints about the quality of foodgrains from the State Governments.

SHRI BHABANI CHARAN PATTA-NAYAK; Sir, may I know, whether it is not a fact that from Bhubancswar and Berhampur FCi staff are taking money for each bag of good rice or wheat?

SHRI BtfANU PRATAP SINGH: I am not aware of this. If the him. Member sends this complaint to me in writing. I will get it investigated.

SHRI BHABANI CHARAN PATTA-NAYAK: Are you going to make an inquiry into this complaint?

MR. CHAIRMAN; If you send any complaint, he is prepared to look into it. That he has said already.

SHRI BHAIRAB CHANDRA MA-HANTI: From Statement No. I it appears that the wheat released amounts to 11,92,950 metric tonnes and the rice amounts to 1,86,250 metric tonnes. As you know, the Southern and Eastern States of this country are mostly rice-eating. Will the Minister

consider and say whether he will be in a position to allocate more rice for this 'food for work' programme to the Southern and Eastern States? Then from the second statement 1 find that much of the advantage of the 'food for work' programme has been taken by rnv State i.e. Orison" where the employment generated in terms of lakhs of man-days is 175,640 and the number of persons likely to be benefited is 5,855 lakhs. As you know, Orissa is proverbially a poor State. Will the Minister say that if the Government of Orissa asks for more of foodgrains for the 'food for work' programme in the rural areas and other areas, he will consider it favourably and allocate more foodgrain;,'/

SHRI BHANU PRATAP SINGH: As regards the first part of the question, the State Governments have been informed that they can get any of the two foodgrains according to their choice. There is no limit either on wheat or on ri:e. Whatever they are willing to take, ws are wiling to give. As regards the second part, whether the share of the Orissa Government will be retained at the same level as last year or it will be increased, I cannot make any commit-r ment just now. The situation so far has been that we place no ceiling on the quantity made available to the State Governments because they were flew in coming up with this scheme. Bui now the demand has increased so much that we will have to place a certain ceiling on the quantity that we give to the State Governments; and because that ceiling will be based on certain criteria, I cannot make any prior < ommitment about any particular Stnte. That is being worked out and we will soon inform the State Governments what they can expect from the Centre.

MR. CHAIRMAN; Shri Majhi—not there.

SHRI V. OOPALSAMY: From the reply given by the hon. Minister and from study of the tables, it is clear

t.al the State of Tamil Nadu was not given any assistance of wheat or rice under the 'food for work' programme in the year 1978-79. May I know from the hon. Minister whether the Central Government is reluctant to help the Tamil Nadu State or whether the State Government had not macie any request last year?

SHRI BHANU PRATAP SINGH: Sir, we are not at all reluctan.; in fact, the State Government itself was reluctant to take up this scheme.

SHRI LAKSHMANA MAHAPA-TRO: Is it a fact that the requirement! that are placed before the Central Government by the different State Governments are not being met? Have you prescribed a uniform rate of wages to be given to the persons engaged in work under the Food-for-Work. Programme? And, th.rdly, since the scheme is meant both for the psopJe who are mostly unemployed or under-employed who do not have sufficient purchasing power for making purchase of materials, do you think of giving the same subsidy for rice which you are giving for wheat? Because of the difference between these subsidies, the people have changed their habit from rice-eating to wheat-eating because it is cheaper. Otherwise they would not have done so. With the result, you are offering to give 1 lakhs odd metric tonnes of wheat to Orissa against only 49,000 metric tonnes of rice though Orissa is essentially and fully a rice-eating State. Therefore, would you. .

MR. CHAIRMAN: Be brief now.

SHRI LAKSHMANA MAHAPA-TRO: This is my question: Would you also consider giving more rice and less wheat to Orissa State, provide the same subsidy for rice, which you are providing for wheat and see that the people who are employed under this programme get the same wage rate as others and also meeting the requirements that the States place?

MR. CHAIRMAN: You have made out a good case for Orissa.

SHRI BHANU PRATAP SINGH: In fact, I have replied to all these questions. The State Governments can ask for either rice or wheat. I have made it very clear that the State Governments can get the foodgrains of their choice. And as far as the rate of wages is concerned.. (Interruptions) Well, if they do not want to listen . . .

(Interruptions)

MR. CHAIRMAN: Mr. Kesri.

SHRI LAKSHMANA MAHAPA-TRO: While answering, he sat down. There was disturbance.

MR. CHAIRMAN: There was no disturbance

SHRI LAKSHMANA MAHAPA-TRO: Otherwise you ask him why he did not complete the answer.

MR. CHAIRMAN: Do you want to say anything more?

SHRI BHANU PRATAP SINGH: I was trying to say that every State Government had the choice regarding the foodgrains. The Orissa Government can ask for rice: we can give them. There is no difficulty about that.

SHRI LAKSHMANA MAHAPA-TRO: He was speaking about subsidy.

MR. CHAIRMAN: A number of Members from Orissa have asked supplementaries. This question was replied to in the last session also. He has given all the details.

SHRI LAKSHMANA MAHAPA-TRO: He was answering the questions when you stopped him abruptly.

MR. CHAIRMAN: I have not stopped.

SHRI BHANU PRATAP SINGH: You called the name of another hon. Member. So, I sat down.

MR. CHAIRMAN: If you want to reply, reply.

SHRI BHANU PRATAP SINGH: I shall continue. I have only to add that the wages to be paid are the minimum fixed for that area. Beyond that, we have advised the State Governments not to pay, so that only the needy once come for this kind of work. The subsidy is a separate question. It has nothing to do with the Food-for-Work Programme, and that we can discuss later on.

भी सीताराम केसरी : सभापति जी, माननीय मंत्री जी ने प्रक्त के उत्तर में जो वक्तव्य दिया है मैं उस पूरे स्टेटमेंट को चैलेंज करता हूं । बिहार के संबंध में उन्होंने कहा है कि 2 लाख 50 हजार भ्रादमी उस से बेनिफिटेड हुए हैं । मैं द्याप के माध्यम से उनसे जानना चाहता हुं कि उन्हें यह पता है या नहीं है कि जामतारा भ्रौर करमन्ता रोड बनाने के लिये, जो कि 18 किलोमीटर का रोड है और उस काम को वहां पी० के० राय करा रहे हैं, वहां पर ग्रारा के एक मोवरसियर ने 200 मजदूरों से 120 कृतिक फिट जमीन कटवाई जब कि केवल 100 क्युबिक फिट जमीन कटनी चाहिए थी, ग्रौर उसके लिये उन लोगों को 3 किलो गेहं के हिसाब से देना चाहिए था उस की जगह उनको केवल किलो गेंहं दिया गया ग्रौर एक रूपया नकद मजदूरी की जगह केवल 60 पैसे दिये गये । यह ग्राप की ही रिपोर्ट है भीर यह सच्ची रिपोर्ट है। इतना ही नहीं, 20 मजदूरों ने जब बी॰ डी॰ ग्रो॰ को कमप्लेन्ट की कि अपने काम का जिलना धक्र हम को मिलना चाहिए था वह नहीं मिलता है भीर न उस के हिसाब से

सही पेमेंट होता है तो बी॰ डी॰ थ्रो॰ ने उस रिपोर्ट को एस० डी० ग्रो० को भेज दिया भौर उन्होंने उस रिपोर्ट को सर्किल इंस्पेक्टर श्री [भवानी पांडेय को भेज दिया ग्रीर उन्होंने उसे इंस्पेक्टर को भेज दिया और उसने 15 दिन लगा दिये ग्रौर इस बीच में उन मजदूरों का कार्य बंद कर दिया गया।

मैं भापसे यह कहता हूं यह गलत फिगर्स हैं। मेरे पास 'इंडियन एक्सप्रेस' के रिपोर्टर ग्ररण सिन्हा द्वारा 8-4-79 को लिखित डिटेल है जिसको रखने के लिए मैं तैयार हुं। इस तरह से मैं श्रापसे यह जानना चाहता हं कि इसकी सूचना ग्रापके पास है या नहीं । यह जो फिगर्स बिहार सरकार ने दी है, इस ग्राधार पर गलत दी है। इसलिए मैं भ्रापसे केंट्रेगोरीकली जानना चाहता हूं कि क्या यह फिगर्स गलत हैं, भ्राप इनको एग्जामिन करके बतायें। जो धंध जी या गड़बड़ी है, उन ग्रफसरों के खिलाफ ग्राप कार्यवाही करेंगे या नहीं? ग्राप इसकी छानबीन करेंगे या नहीं ?

श्री मानुप्रताप सिंह : मैं तो वहीं आंकड़े दे सकता हं जो राज्य सरकार से प्राप्त होते हैं । जो शिकायत माननीय सदस्य ने की है . . .

श्री सीताराम केसरी : यह ग्रापका ही अखबार है।

श्रीभानुप्रतापसिंह 🖰 ग्राप जरा सुन तोलें। यह जो लैस फुड फार मोर वर्क शीर्षक से छपा है वह मैंने काट कर बिहार सरकार के पास भेजा है। मैं इसकी जांच करा रहा हं।

श्रीमती जमुना देवी : मैं माननीय मंत्री महोदय से यह जानना चाहती हं के यह जो स्टेटमेंट में फुड फार वर्क

कार्यंकम की प्रदेशों की सूची दी है, क्या मध्य प्रदेश में यह प्रोग्राम नहीं चल रहा है ? क्या जिस ग्रनाज का ग्रलाटमेंट ग्रापने किया है वह नाजायज तौर से बाजार में बिक रहा है ? दूसरा सवाल यह है कि जिन क्षेत्रों में ग्रादि-वासी ज्यादातार काम पर रहते हैं वहां पर चावल भीर गेहं नहीं पहुंचता है क्या वे लोग गेहं खाना पसंद नहीं करते ग्रीर मोटा ग्रनाज खाना पसंद करते हैं। क्या ग्राप इन सारे प्रकरणों की जांच करायेंगे ? हां पर यह त्रोग्राम ठीक से नहीं चल रहा है । इस कारण से ही रिपोर्ट नहीं प्राई है। जो काम की सूची ग्रापने दी है वह सारा ठेकेदारी पर काम होता है । इसलिए मजदूरों को अनाज प्राप्त नहीं होता है। यह सब जो कारण है क्या भ्राप इनकी जांच करायेंगे ?

श्री भानु प्रताप सिंहः श्रीमन् जो भी शिकायत मिलेगी मैं उसकी जांच कराऊंगा । उहां तक कंट्रेक्टर से काम कराने का प्रक्त है, यह बार बार राज्य सरकारों को लिखा जा चुका है कि यह प्रथा बिल्कुल समाप्त होनी चाहिए। ग्रगर फिर भी कोई सरकार कट्रैक्ट सिस्टम से करेगी तो शायद हमको धनाज देना रोक देना पड़े ? उस राज्य को गल्ला देना बंद कर देंगे क्योंकि . . .

श्री मन भाई पटेल: शिकायत तो हो गई है।

श्री भान् प्रताप सिंह : शिकायत का ब्यौरा भेजा जाए तो मैं जरूर जांच कराऊंगा । मैंने भ्राश्वासन दिया है यदि लिख कर भेजेंगे, स्पेसेफिक केस भेजेंगे तो मैं उसकी जांच कराऊंगा।

भी रामानन्द थाइव : काम के बदले धनाज कार्यंक्रम सारे देण में चल रहा है। ऐसा लगता है कि जनता सरकार कांग्रेस के समय का इकटठा किया हका प्रचर मास्रा में धनाज का दृष्टपयोग कर रही है (Interruptions) जरा सुनिये, हंसिये मत । आपके ही लोगों ने एलीगेशन लगाया है जो द्यापके पीछे बैठे हैं । मैं नहीं कह रहा है। ग्रनाज जो दिया जाता है वह बी० डी० ध्रो० को दिया जाता है ग्रीर बी० डी० ग्रो० ठेकेदार मनोनीत करता है ग्रीर ठेकेदार की जो एजेंसी होती है जनता पार्टी के कार्यकर्ता हैं। जिस तरह से प्रोढ़ णिक्षा कार्यक्रम के लिए सरकारी खजाने का पैसा जनसंघ को बदने के लिए दिया जा रहा है उसी तरह से यह ग्रनाज भी उन्हीं लोगों को जो जनता पार्टी से संबंधित है दिया जाता है कि वे खर्च करें घीर लोगों से काम कें। यह क्या करते हैं ? यह मजदूरी करने वालों को अनाज कम देते हैं और काम ग्रधिक लेते हैं । इस तरह की शिकायते एक नहीं घ्रनेक हैं । मैं सरकार सेयह जाना चाहता हं क्या सरकार इस बात पर विचार करेगी कि सारे देश के लिए संसर के दोनों स्दनों की या राज्य सभा के सदस्यों की एक कमेटी बनायेगी जो सारे देण में दौरा फरके इस बात की जांच करे कि जितना मीटिक टन धनाज इस योजना के धन्त-र्गत खर्च हथा है, उसका दुरुपयोग हथा है या नहीं ? सचमुच जितना श्रनाज दिया गया ई उतना मैन हमा है कि नहीं और जिस को काम मिलना चाहिए उसको काम मिला है या नहीं ? जो मजदूरी मिलनी चाहिए वह उचित मजदूरी मिली है कि नहीं? इन तीन मुद्दों पर क्या आप कमीणन इसकी जांच कराने के लिए तैयार है ?

भाग प्रताप सिंह : श्रीमन कमीशन या कमेटी बैठाने के लिए तो सरकार तैयार नहीं है, क्योंकि इस योजना की काफी प्रशंसा हुई है ग्रौर इस से ग्रच्छा काम हुआ है। लेकिन यह पनी तरफ से माननीय सदस्यों निवेदन करना चाहता हं कि अपने याने क्षेत्र के बारे में, यदि उनको कुछ णिकायतें हैं तो उन को भेजें। उस में हर प्रकार का सुधार करने का विचार करेंगे। लेकिन इस तरह से जनरल बात कहना ठीक नहीं है । इस योजना से बहत ग्रन्छ। का । भी हथा है इसके कारण देश की प्रतिष्ठा भी बढ़ी है । दो चार छूट-पुट घटनायें तो इस देश में हम्रा करेंगी।

श्राः रामान्त्य धादवः श्रीमन् प्रखंड पदाधिकारियों ने ग्रन्न इंतर्क में बेचा है ठेकेदारों के माध्यम से । क्या मंत्री जी इसकी जांच करायेंगे ?

(Interruptions)

श्रां गत्थां सिंह : श्रीमन्, इधर भी कई लोग पिछले स्टेंट के बैठे हुए हैं उन को समय नहीं मिला । इसलिए जरूर हम को भी समय दिया जाए।...

(Interruptions)

MR. CHAIRMAN: Mr. Naidu.

SHRI N. P. CHENGALRAYA NAIDU: Is it a fact that due to mishandling and bad storage by the Food Corporation of Iidia, spoiled stocks are distributed for food for work programme?

SHRI BHANU PR/ TAP SINGH: No., Sir.

SHRI N. ' P. CHENGALRAYA NAIDU: Due to this r; ason now people are not coming f >ward to work in the food for work programme. In Andhra I have myself experienced it. T have seen the foodgrnins supplied The rice supplied is not fit for human

consumption. Wheat is very good. I have no complaint against it. But spoilt rice is being distributed.

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SHRI BHANU PRATAP SINGH: Sir, it is not at all a fact. The other day the Ministers of Andhra Pradesh came to see me and they were asking for more foodgrains. If the workers were not coming forward to work, then they would not have asked for more foodgrains. The mere fact that they are asking for more and more is an indication that the foodgrains are not bad. In stray cases I do not deny that some foodgrains may be bad.

SHRI V. B. RAJU: I would like to know whether the Planning Commission is seized of the programme and whether the Commission has submitted its opinion, its views, on this so that the scheme may be stabilised and made permanent. Secondly, have the statistics any relevance? For example, Bihar has got 2 lakhs tonnes and has done 77.7 lakh man-days. Orissa also has got the same quantity, nearly 2 lakh tonnes, but it has done 175 lakh mandays. The workers benefited in Bihar for the same quantity, nearly 2 lakh tonnes, are 1.25 lakhs whereas in Orissa 5.85 lakh persons for the same quantity. So, do the statistics have any relevance? Has the Ministry gone through them? I do not want to apportion blame, because the Minister will immediately say, it is the State Governments which implement the programme and distribute the foodgrains. Since the Minister has made a statement before the House, I would dispute his figures. I would request the Minister to inquire into this point.

SHRI LAKSHMANA MAHAPA-TRO: In Orissa the minimum wages are very low. That is the reason for this difference.

SHRI BHANU^ PRATAP SINGH: The discrepancy is due to the fact that various State Governments dis-

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[tribute the foodgrains at various rat-.Fes. Some are also supplementing it -with some cash component. So it cannot be the same in all the States. It is according to their own position. Some are giving out only 3 kgs. of wheat; others are giving 4 kgs., 5 kgs. So it is up to them and according to the minimum wages prevalent in the respective States.

*23. [Transferred to the 8th May, 1979.]

*24. [The questioners (Shrimati Sushila Shankar Adivarekar, Shrimati Leela Damodara Menon and Shrimati Pratibha Singh) were absent. For answer, vide cols. 38-39 infra.]

**25. [Transferred to the 8th. May, 1979.1

Controversy between the State Electricity Department of Jammu and Kashmir and Telegraph Department

*26. PROF. N. M. KAMBLE: SHRI KRISHNA NA.ND JOSHI-.t SHRI SWAMI DINESH CHANDRA:

Will the Minister of COMMUNICATIONS be pleased t0 state:

- (a) whether it is a fact that a con troversy between the State Electricity Department of Jammu and Kashmir and the Telepgraph Department had virtually paralysed the working of the Central Telegraph Office on the 31st March, 1979; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAD: (a) No, Sir.

(b) Does not arise.

†The question was actually asked on the floor of the House by Shri Krishna Nand Joshi.